

Fourteenth Loksabha

Session : 5

Date : 29-07-2005

Participants : [Chatterjee Shri Somnath](#)

Title: Mr. Speaker made observation regarding Business of the House.

12.26 hrs.

OBSERVATION BY THE SPEAKER

MR. SPEAKER: Hon. Members, I have to inform the House that in the Leaders' Meeting held on 24th July, 2005, it was agreed that the matters of urgent public importance to be raised after the Question Hour may be taken up in a phased manner. In the first phase, about five matters of extremely urgent national and international importance would ordinarily be taken up after the Question Hour. In the second phase, remaining matters of public importance for the day including constituency matter may be taken up after 6 p.m. The above decision is made effective from Monday, the 1st August, 2005.

I seek the co-operation of all the hon. Members in this matter so that we may have optimum utilisation of the time facilitating wider coverage of issues sought to be raised by the hon. Members.

Now, Papers to be laid on the Table.

योगी आदित्यनाथ (गोरखपुर) : अध्यक्ष महोदय, मैंने नोटिस दिया है। ... (व्यवधान)

अध्यक्ष महोदय : आपका नोटिस मिला है लेकिन अभी जीरो ऑवर शुरू नहीं हुआ है।

Hon. Members, I have also to announce that the hon. Home Minister will give a reply to the discussion regarding Natural Calamities at 2.45 p.m. He has gone on an important official assignment and I have permitted him to do so. I have already informed the hon. Leaders in the morning meeting.

Also the hon. Railway Minister will make a statement on the railway accident at 4.30 p.m. after he comes back.

Now, Papers to be laid on the Table.